

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 268
TO BE ANSWERED ON THE 21st July, 2023**

National Exit Test

268. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has finalized the proposal for the National Exit Test (NExT), i.e. common qualifying examination for all students studying in the final year of MBBS from 2024 onwards;
- (b) if so, the details thereof along with necessary steps taken/proposed to be taken in this regard;
- (c) whether NExT will replace the Post Graduate (PG) entrance examination and the present Exit Examination conducted for the foreign medical graduates; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As mandated under Section 15 and 57 of the National Medical Commission (NMC) Act, 2019, the NMC has notified the National Exit Test Regulations, 2023 on 27.06.2023 in the official Gazette of India. The National Exit Test (NExT) is the basis of:-

- (i) Certifying the eligibility of the medical graduate to register to practice the modern system of medicine in India and therefore serve as a Licentiate Examination.
- (ii) Determining the eligibility and ranking for the purpose of admission of those desirous of pursuing further Postgraduate Medical Education in the country in broad medical specialities and therefore serve as an entrance Examination for admission to courses of Postgraduate Medical Education, including for admission of foreign medical graduates.
